

SHRI HARISH KUMAR GANG-
WAR: I have given a privilege motion
yesterday against the Director-Gener-
al of Akashwani for blacking out on
14th and 16th in the Hindi bulletin...

MR. DEPUTY-SPEAKER: That is
all right. It is not a matter for privi-
lege.

(Interruptions)**

MR. DEPUTY-SPEAKER: Yes, Mr.
Acharia. I am not permitting any one
of you. Please sit down. I have no
right to direct the Home Minister.

(Interruptions)**

MR. DEPUTY-SPEAKER: I am not
permitting you. Do not record any-
thing.

(Interruptions)**

MR. DEPUTY-SPEAKER: Nothing
goes on record. Do not record any-
thing. Only Basudeb Acharia under
377 will go on record.

SHRI BASUDEB ACHARIA (Ban-
kura): You are not listening to me.

MR. DEPUTY-SPEAKER: You can
read back. They would not sit down.
Let them be standing. You cannot
raise anything like that.

(Interruptions)**

MR. DEPUTY-SPEAKER: All of
you please sit down. He will not make
a statement. Mr. Basudeb Acharia.

(Interruptions)**

MR. DEPUTY-SPEAKER: Mr.
Acharia, is your matter over?

(Interruptions)**

MR. DEPUTY-SPEAKER: Don't re-
cord anything.

(Interruptions)**

MR. DEPUTY-SPEAKER: Mr.
Acharia, you read that. I am telling
you, Mr. Dhandapani, you are ob-
structing the proceeding of the house.
It should not be done. Today is
the last day. You are obstructing the
proceedings of the House. No. I am
very sorry. You have already had
your say. Now you are obstructing
the proceedings of the House. I am not
permitting.

(Interruptions)**

MR. DEPUTY-SPEAKER: Nothing
will go on record. You are obstructing
the proceedings of the House. I am
very sorry you are obstructing the
proceedings of the House.

(Interruptions)**

MR. DEPUTY-SPEAKER: Mr.
Acharia, please read. It is being re-
corded. Nothing else goes on record.

(Interruptions)**

MR. DEPUTY-SPEAKER: Don't
obstruct the proceedings of the House.
I am asking you to sit down. Please
take your seat. It is all right. Mr.
Acharia.

12.37 hrs.

MATTERS UNDER RULE 377

(i) NEED TO ENHANCE SUPPLY OF BITUMEN TO WEST BENGAL

SHRI BASUDEB ACHARIA (Ban-
kura): Sir, due to inadequate supply
of bitumen to West Bengal, the State
Government is facing the problem to
repair the roads in the State. West
Bengal's requirement of bitumen for

[Shri Basudeb Acharia]

the current year is 75,000 metric tonnes, but the Indian Oil Corporation is not in a position to supply more than 40,000 metric tonnes from their Haldia factory. In this connection, I may draw the attention of the House that the West Bengal Government already requested the Central Government asking their permission to import bitumen from Maharashtra. But till now, the Central Government have not considered the request of West Bengal to import bitumen from Maharashtra.

Sir, the total length of National Highway in West Bengal is 2,300 Kms. and the State road's length is 50,000 Kms. Due to the increase of prices of all the materials required for road repairing, West Bengal Government requested the Central Government for Rs. 9 crores for the repair and maintenance of the National Highways for the year 1981-82, but the Central Government allotted only Rs. 4 crores for that purpose. I do not know at last how much the Central Government will pay to the West Bengal Government.

Under these circumstances, I urge upon the Government to pay Rs. 9 crores to the West Bengal Government for the repair and maintenance of the National Highways and give permission to import bitumen from Maharashtra and raise the production capacity of the Haldia factory of Indian Oil Corporation. I demand that the Minister concerned should make a statement in the House in this regard.

(ii) WORKING OF I.C.A.R. AND NEED FOR PUBLICATION OF TALWAR COMMITTEE REPORT.

श्री रशीद मसूद (सहारनपुर) : मैं सरकार का ध्यान अखबारात की मुस्तलिफ रिपोर्टों की तरफ दिलाना चाहता हूँ जो आई. सी. ए. आर. की खराबियों के बारे में अखबारों में आ रही है।

आई. सी. ए. आर. पिछले कई सालों में बहम का सबन बना हुआ है और अब तक इस डिपार्टमेंट में 7 साइंसदां खुदकूशी कर चुके हैं जो बेइन्तिहा तखवीश की बात है। यह मामला पार्लियामेंट में भी एक से ज्यादा मर्तबा उठाया जा चुका है। मगर हकूमत हिन्द ने इसका बंहतर बनाने में अभी तक कोई कदम नहीं उठाया है। मैंने मंत्री जी के इस वादे के बाद कि इंडि-विजुअल मामलात की वे जांच करायेंगे, एक साइन्टिस्ट का मामला उनको लिख कर भेजा था। मगर अफसोस की बात है कि अभी तक इस मामले में भी कोई कदम नहीं उठाये गये।

माँजूदा डाइरेक्टर जेनेरल को काम करने के तरीके से मुल्क के ज्यादातर साइन्टिस्ट्स नाराज हैं और साइन्टिस्ट्स बहुत बददिल हैं और शायद उनकी माँजूदगी में कोई सुधार मुमकिन नहीं है। आई. सी. ए. आर. हमारे मुल्क में रीढ़ की हड्डी का असर रखता है। क्योंकि हमारा मुल्क एग्रीकलचरिस्ट्स का मुल्क है। मगर इसमें जिस कदर खराबियां हैं शायद ही किसी और डिपार्टमेंट में हों।

इस डिपार्टमेंट की खराबियों को देखते हुए सरकार ने एक कमेट्री "तलवार कमेट्री" के नाम से मुकरर की था। जिसने अपनी रिपोर्ट सरकार को पेश कर दी है। मगर अभी तक उस रिपोर्ट को पार्लियामेंट के सामने पेश नहीं किया गया है।

मेरी सरकार से दरखास्त है कि इस सिलसिले में फौरन कार्यवाही की जाए और आई. सी. ए. आर. में जिन लोगों की वजह से ठीक तरीके पर काम नहीं हो रहा, है, जिनकी वजह से साइन्टिस्ट्स खुदकूशी कर रहे हैं उनको सजा दी जाए। यह डिपार्टमेंट सीधा प्राइममिनिस्टर के अण्डर में दिया जाए और "तलवार कमेट्री" की रिपोर्ट को फौरन शायी किया जाए और पार्लियामेंट में पेश कर के उस पर अमल किया जाए ताकि आई. सी. ए. आर. से सही मायने में मुल्क का फायदा पहुंच सके।